

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4465
ANSWERED ON:18.12.2002
INTERNATIONAL SPORTS COMPETITIONS
DEVENDRA PRASAD YADAV;PUTTASWAMY GOWDA

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether some Indian players and teams have been taken part in Asian Games, World Cup or other International Sports Competitions since 1998, till date, at their own cost with/without the permission of the Government;
- (b) if so, the basis on which the said players/teams have taken part alongwith the sport-wise details of the said players;
- (c) whether any action has been taken against the players taking part in International Sports Competitions without permission of the Government; and (
- (d) if not, whether the Government are contemplating to take any action against the said players?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PON. RADHAKIRISHNAN)

(a) to (d): The decision about participation of Indian team in international competitions is taken by the Indian Olympic Association (IOA) in case of multi-disciplinary sports events and the concerned National Sports Federations (NSFs) in case of international events of that sports discipline. Government clearance is sought by IOA or concerned National Sports Federations mainly for seeking financial assistance and the proposals are approved at Government cost or at no cost to the Government in accordance with provisions of the 'Guidelines for Assistance to National Sports Federations'. These guidelines also provide that for proposals at 'No cost to Government', the concerned NSF will not be required to obtain prior approval of the Government. As such, the question of taking action against NSFs or sports teams individuals for taking part in international competitions at their own cost, without permission of the Government, does not arise. The details of visits of sports teams/sports persons at their own cost with/without permission of the Government, are being collected from IOA & NSFs and the same will be laid on the Table of the House.